Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.214/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th August, 2017, 10.30 A.M

Name of the Company Under Section		Bishwanath Agarwala (P.B. Cement Pvt.Ltd.) -Versus- Registrar of Companies, W.B 252 Restoration of Co. name		
No.	Representative (IN CAPITAL LETTERS)		of	

1. PATITA PABAN BISHWAR, MAN Pehlis

M-1814

10-08-2017 – CP No.214/KB/2017 – Biswanath Agarwala (PB Cement Pvt. Ltd.) - Vs.- registrar of Companies, West Bengal

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

The report from the Registrar of Companies, West Bengal has been called for but the same has not yet been received.

Fix on 21-08-2017.

MANORAMA KUMARI MEMBER(J)